

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM-18 dated 21.12.2017 for import of restricted items

Meeting No. 09 of AM-18 of EXIM Facilitation Committee (EFC) was held on 21.12.2017 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Sandeep Chauhan, Development Officer, DIPP
- (ii) Shri K.K. Tiwari, Industrial Adviser, D/o Heavy Industry
- (iii) Shri S.P. Agarwal, Under Secretary, M/o P&NG
- (iv) Dr. Anup Kainthola, Q.I. (Trade), D/o AHD&F
- (v) Shri Bhagirath, Sr. DWA, DoT
- (vi) Shri S.P. Roy, Jt.DGFT, DGFT
- (vii) Shri Rajesh Malhotra, Dy.DG, DGFT

3. The total number of cases considered in the meeting was 278. The Committee approved 52 cases, rejected 9 cases, closed 9 cases & deferred 208 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 and 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below in the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in, malhotra.r@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submission of the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission details have not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
Part-1: Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos. of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.2016 and 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MoEFCC(WL) on 18.03.2016 and 11.11.2016.
3.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos. of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.08.16
4.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MoEFCC(WL) on 15.12.2016
5.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1 no. of Alpaca (Vicugana Pacos), 1 no. of Llama (Llama Glama), 1 no. of Mandrill Monkey (Mandrillus Sphnix), 5 nos. of Lemur (Lemur Catta) and 1 no. of Cassowary (Casuarus Bennetti)	8,777	Comments sought from DAHD&F & MoEFCC(WL) on 16.12.2016
6.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MoEFCC(WL) on 07.12.16
7.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
8.	M/s. Delta Exim Services, Mumbai	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture)	5	Comments sought from DAHD&F on 13.1.2017.

	01/53/8/1120/AM17/D-16/IC		all varieties)		MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
9.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata (Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
10.	M/s. Advanced Centre for Treatment Research & Education in Cancer (ACTREC), Tata Memorial Centre, Navi Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	10 nos. of Live mice (5 Male & 5 Female)	2.70	Approved as recommended by DAHD&F vide OM NO. 110-105/2016 (NF-T) dated 04.12.2017
RA Mumbai may issue the import authorization to the applicant for import 10 nos. of Transgenic Mice from USA for a CIF value of Rs 2,70,998/- (USD 3,927.50) for R & D purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 04.12.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
11.	M/s. Jose Maria Telleria, Manali, H.P. 01/53/8/0135/AM18/J-4/IC	28.4.17	1 Pet Dog	Nil	Comments sought from DAHD&F on 9.5.17
12.	M/s. Hidden Streams, Kottakuppam, T.N. 01/53/8/0004/AM18/H-2/IC	5.4.17	4 nos. of Kangal Puppies	1.12	Comments sought from DAHD&F on 26.4.17
13.	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/185/AM18/I-3/IC	4.5.17	4 nos. of Grant Zebras	--	Comments sought from DAHD&F on 12.5.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
14.	M/s. Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.17	2 Pairs of Goats	.50	Comments sought from DAHD&F on 12.5.17
15.	M/s. Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.17	10 Pairs of Goats	2.0	Comments sought from DAHD&F on 12.5.17
16.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from DAHD&F dated 15.05.2017
17.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 nos. of Sport Horses	21.55	DAHD&F vide letter dated 27.06.17 has sought information from the firm.
18.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from D/o. AHD&F on 01.06.2017
19.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	DAHD&F vide OM dated 19.07.2017 has sought information from the firm.
20.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm.
21.	M/s. Nikhil Mohan, Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from D/o. AHD&F 20.06.2017
22.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
23.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/ /AM18/M-/IC	6.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17

88/20

24.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
25.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from DAHD&F 06.07.2017
26.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-46/2017/WL dated 1.09.2017
27.	M/s. K. Kamala, IFS, Zoological Gardens, Mysuru 01/53/8/162/AM18/K-7/IC	24.06.17	Zebras (01 Male and 03 Female)	.80	Recommended as per DAHD&F OM No. 110-102/2016-(NF-T) dated 04.09.17 and MoEF&CC OM No. 3-41/2017/WL dated 31.10.2017, subject to approval by the competent authority.
28.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from DAHD&F on 28.07.17
29.	M/s. SA Zoological Centre, Bhubaneswar 01/53/8/541/AM18/S-35/IC	26.07.17	465 Nos. of Live Animals (as per list enclosed)	230	Recommended by DAHD&F vide OM No. dated 23.11.2017. Comments sought from MoEF&CC.
30.	M/s. Dr. Shantibhusan Senapati, Institute of Life Sciences, Bhubaneswar, Odisha 01/53/8/555/AM18/D-13/IC	31.07.17	06 Nos. of Live Mice	NA	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 06.12.2017
RA Cuttack may issue the import authorization to the applicant for import 06 Nos. of Mice from USA for a CIF value of Rs Nil for R & D purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 06.12.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
31.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.7.17	PET	.59	Comments sought from DAHD&F on 21.07.2017
32.	M/s. Dr. S.D. Mahale, Mumbai 01/53/8/586/AM18/D-16/IC	9.8.17	Live Mice	1.70	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 04.01.2018
RA Mumbai may issue the import authorization to the applicant for import 07 Nos. of Mice (03 Nos. of Male and 04 Nos. of Female) from USA for a CIF value of Rs 1,21,244/ (USD 1,783) for R & D purposes subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 04.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
33.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	9.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	As a Gift	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought from MoEF&CC(WL)
34.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/IC	23.8.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought information from the firm.
35.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	1.9.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017

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36.	M/s. Shri C. Ravishankar Deputy Conservator of Forests & Executive Director, Sri Chamarajendra Zoological Gardens, Mysuru 01/53/8/569/AM18/C-10/IC	2.08.17	04 Nos. of Zebra (Equus Quagga Boehmi)	NA	Recommended as per MoEF&CC (WL) vide OM No. 3-41/2017/WL dated 12.10.2017 and DAHD&F OM No. 110-102/2016-(NF- T) dated 03.01.2018, subject to approval by the competent authority.
37.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D- 18/IC	4.9.17	2 Nos. of Parrots (macaw)	.10	Comments sought from MoEF&CC(WL) & DAHD&F on 04.09.2017
38.	M/s. Maximilian Koch, Jaipur 01/53/162/Misc/AM18/M- 24/IC	19.9.17	01 no. of Dog	13 Rupees	Comments sought from DAHD&F on 19.9.2017
39.	M/s. Wg. Cdr. George Antony (Retd), Tata Institute of Fundamental Research, Mumbai 01/53/8/2951/AM18/T- 20/IC	10.9.17	64 Nos. of Mice (Male & Female)	4.00	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 03.01.2018
RA Mumbai may issue the import authorization to the applicant for import 64 Nos. of Mice from USA for a CIF value of Rs 4,00,000/- (USD 6223) for R & D purposes subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 03.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
40.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T- 18/IC	14.9.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.9.2017
41.	M/s. Plutus International Exports, Chennai 01/53/162/Misc/AM15/P- 15/IC	28.9.17	1500 Qty Cartons of Birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F vide OM No. 110- 122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
42.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.8.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110- 122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
43.	M/s. Golden Traders, Chennai 01/53/8/5646/AM18/G- 27/IC	9.9.17	1,13,000 Nos. of Ornamental Fish	21.60	Approved as recommended by DAHD&F vide OM F. No 110-103/2016 (NF-T) dated 21.12.2017
RA Chennai may issue the import authorization to the applicant for import 1,13,000 Nos. of Ornamental fishes (as per ANF-2M) from Thailand, Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, Maldives, Philippines, Japan, Taiwan, Australia for a CIF value of Rs.21,60,000/- (USD 33,230.77) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
44.	M/s. Oceans World, Chennai 01/53/8/5644/AM18/O-2/IC	10.10.17	9,60,000 Nos. of Ornamental Fish	67.20	Approved as recommended by DAHD&F vide OM F. No 110-103/2016 (NF-T) dated 21.12.2017
RA Chennai may issue the import authorization to the applicant for import of 9,60,000 Nos. of Ornamental Fish (as per ANF-2M) from Thailand, Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, Maldives, Philippines, Japan, Taiwan, Australia, Isreal, Tanzania, Kenya for a CIF value of Rs.67,20,000/- (USD 1,03,384.62) subject to the conditions					

mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
45.	M/s. Wings & Tails, Puducherry 01/53/8/5638/AM18/W- 5/IC	9.10.17	25,100 Nos. of Ornamental Fish	8.78	Approved as recommended by DAHD&F vide OM F. No 110-103/2016 (NF-T) dated 21.12.2017
RA Chennai may issue the import authorization to the applicant for import of 25,100 Nos. of Ornamental Fish (as per ANF-2M) from GCA for a CIF value of Rs.8,78,500/- (USD 13,515.38) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
46.	M/s. Your Friends Aquarium, Chennai 01/53/8/617/AM18/Y-3/IC	19.09.17	12,35,000 Nos. of Ornamental Fish	119.83	Approved as recommended by DAHD&F vide OM F. No 110-103/2016 (NF-T) dated 21.12.2017
RA Chennai may issue the import authorization to the applicant for import of 12,35,000 Nos. of Ornamental Fish (as per ANF-2M) from GCA for a CIF value of Rs.11983366/- (USD 183513) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
47.	M/s. Director, Department of Museums & Zoos Thiruvananthapuram 01/53/8/4191/AM18/D- 21/IC	19.09.17	"Exotic Animals" 4 Nos. of Giraffe, 5 Nos. Zebra, 4Nos. of Lion and 2 Nos. of Jaguar	119.83	Recommended by D/o. AHD&F vide OM No. 110- 106/2016 (NF-T) dated 26.10.2017 Comments sought from MoEF&CC(WL)
48.	M/s. Raptakos Brett & Co. Ltd, Mumabi 01/53/8/6315/AM18/R- 24/IC	11.10.17	06 Nos. of Broodmares (Breed - Thoroughbred Breed)	800.00	Approved as recommended by DAHD&F vide OM F. No 110-102/2016 (NF-T) dated 07.12.2017
RA Mumbai may issue the import authorization to the applicant for import of 06 Nos. of Thoroughbred horses (Broodmares 6-14 years) from USA/ Ireland/UK/France for a CIF value of Rs 8,00,00,000/- (USD 11,94,030) subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 07.12.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
49.	M/s. Sun Pharma Advance Research Company Ltd, Baroda 01/53/8/6489/AM18/S- 60/IC	16.10.17	2765 Nos. of Mice & Rats	887.81	Approved as recommended by DAHD&F vide OM NO. 110-105/2016 (NF-T) dated 07.11.2017
RA Mumbai may issue the import authorization to the applicant for import 2765 Nos. of mice/rats (males & females) [as per quantity and description mentioned in DAHD&F vide OM NO. 110-105/2016 (NF-T) dated 07.11.2017] from GCA for a CIF value of Rs 88,781,554.09 (USD 13,67,974.64) for R & D purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 07.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
50.	M/s. IIT, Kharagpur 01/53/8/4050/AM18/I- 17/IC	27.9.17	82 Nos. of Transgenic Mice	14.38	Approved as recommended by DAHD&F vide OM NO. 110-105/2016 (NF-T) dated 07.11.2017
RA Kolkata may issue the import authorization to the applicant for import 82 Nos. of mice [as per ANF-2M] from USA for a CIF value of Rs. 14,38,580/- (US\$ 22,132.10) for R & D purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 07.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
51.	Mr. Sukhjit Singh, Westland, USA 01/53/162/Misc/AM18/S- 66/IC	30.10.17	2 Nos. of Grey Hound Dogs	.20	Comments sought from DAHD&F on 30.10.2017
52.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A- 42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.2017
53.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog, 30 Nos. of Monkey and 60 nos. of Pig	33.59	Comments sought from DAHD&F on 1.11.2017
54.	M/s. Indian Institute of Technology, Kanpur 01/53/8/8236/AM18/I- 18/IC	1.11.17	2 Pairs of Transgenic Mice 017616 B6;129X1- Sic19a2<tm1Gelb>Saidj	2.75	Approved as recommended by DAHD&F vide OM NO. 110-105/2016 (NF-T) dated 09.11.2017
RA Kanpur may issue the import authorization to the applicant for import of 2 Pairs of Transgenic Mice (017616 B6; 129X1-Sic19a2<tm1Gelb>Saidj) from USA for a CIF value of Rs 2,75,558.43/- (US\$ 4221.50) for R & D purposes subject to the					

conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 09.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kanpur.					
55.	M/s. Aviagen India Poultry Breeding Company P. Ltd, Tirupur 01/53/8/8010/AM18/A-44/IC	31.10.17	30000 Nos. of Aviagen Broiler great Grand Parent Stock Day Old Chicks	1540.1	Comments sought from DAHD&F on 3.11.2017
56.	M/s. Broadacres Stud Farm, Bangalore 01/53/8/8200/AM18/B-16/IC	1.11.17	9 Nos. of Broodmare	200.00	Approved as recommended by DAHD&F vide OM NO. 110-102/2016 (NF-T) dated 04.12.2017
RA Bangalore may issue the import authorization to the applicant for import 09 Nos. of Broodmares from USA/Ireland/Australia/UK/Canada/New Zealand/France/UAE/Japan for a CIF value of Rs 2,00,00,000/- (EURO 260000) subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 04.12.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
57.	M/s. Neha Bakshi, Gabon 01/538/10579/AM18/N-32/IC	16.11.17	01 No. of pet dog	.075	Approved as recommended by DAHD&F vide OM NO. 110-116/2017 (NF-T) dated 03.01.2018.
CLA New Delhi may issue the import authorization to the applicant for import 01 No. of Pet dog from Gabon for a CIF value of Rs 7,500/- (CFA 75,000) subject to the conditions mentioned in the DAHD&F OM NO. 110-116/2017 (NF-T) dated 03.01.2018. as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
58.	M/s. Aurigene Discovery Technologies Ltd, Bangalore 01/53/8/8799/AM18/A-47/IC	6.11.11	2500 Nos. of Rats & Mice (Male/ Female)	258.46	Approved as recommended by DAHD&F vide OM NO. 110-116/2017 (NF-T) dated 09.11.2017
RA Bangalore may issue the import authorization to the applicant for import of 2000 Nos. of Mice (male and female) & 500 Nos. of Rats (Male and Female) from USA/UK/Netherlands/France/Israel/Italy/ Mexico/Japan/Korea/China/Singapore/ Germany/ Switzerland/ Denmark /Canada/for a CIF value of Rs 2,58,46,800/- (Euro 3,23,085) for R & D Purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 09.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
59.	M/s. Aurigene Discovery Technologies Ltd, Bangalore 01/53/8/8492/AM18/A-45/IC	3.11.11	1000 Nos. of Rats (Male & Female) and 3000 Nos. of Mice (Male & Female)	402.26	Approved as recommended by DAHD&F vide OM NO. 110-105/2016 (NF-T) dated 09.11.2017
RA Bangalore may issue the import authorization to the applicant for import of 1000 Nos. of Rats (Male and female) & 3000 Nos. of Mice (male and female) from USA/UK/ Netherlands/France/ Israel/Italy/Mexico/Japan/Korea/ China/Singapore/ Germany/ Switzerland / Denmark /Canada for a CIF value of Rs 4,02,26,760/- (Euro 5,02,834.50) for R & D Purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 09.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore					
60.	M/s. Avanti Birla, New Delhi 01/53/8/8902/AM18/A-48/IC	6.11.11	2 Nos. of Domestic Female Puppies	1.80	Approved as recommended by DAHD&F vide OM No. 110-116/2017 (NF-T) dated 24.11.2017
CLA New Delhi may issue the import authorization to the applicant for import 02 Nos. of Puppies (Female) from UK for a CIF value of Rs. 1,80,600/- (UK Pound 2100/-) subject to the conditions mentioned in the DAHD&F O.M. No. 110-116/2017 (NF-T) dated 24.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
61.	M/s. Khaleefa Trading, Palakkad, Kerala 01/53/8/8702/AM18/K-10/IC	17.9.11	31000 Cartons of Egg for Hatching (COBB 500)	161.44	Comments sought from DAHD&F on 17.11.17
62.	M/s. Sona Chicken & Frozen Foods, Kerala 01/53/8/9199/AM18/S-69/IC	9.11.11	4800 no of Cartons of Broiler Hatching Eggs	110.62	Comments sought from DAHD&F on 17.11.2017
63.	M/s. Greentree Stud & Agricultural Farm, Gurgaon 01/53/8/9615/AM18/G-32/IC	6.11.11	06 Nos. of Broodmares	250.0	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 24.11.2017
CLA New Delhi may issue the import authorization to the applicant for import of 06 Nos. of Broodmares from USA/France/Singapore/UK/Ireland for a CIF value of Rs 2,50,00,000/- (USD 3,62,320) subject to the conditions mentioned in the					

DAHD&F O.M. No. 110-102/2016 (NF-T) dated 24.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
64.	M/s. Highgrove Stud and Agricultural Farms, Mumbai 01/53/8/6271/AM18/H-19/IC	13.11.11	15 Nos. of Broodmares	360.00	Comments sought from DAHD&F on 23.11.2017
65.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.11	1 no. of Pet Dog	NA	Comments sought from DAHD&F on 23.11.2017 DAHD&F vide OM No. 110-116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook.
66.	M/s. RCC Laboratories India P. Ltd, Hyderabad 01/53/8/10384/AM18/R-31/IC	16.11.17	200 Nos. of New Zealand White (NZW) Rabbits Male and Female	33.60	DAHD&F vide OM No. 110-105/2016 (NF-T) dated 14.12.2017 has stated that an inspection of the facilities at the firm to keep and maintain the animals to be imported may be carried out by departmental inspection team.
67.	M/s. Centre for Cellular And Molecular Biology, Hyderabad 01/53/8/10389/AM18/C-22/IC	16.11.17	Live Mice	3.43	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 03.01.2018.
RA Hyderabad may issue the import authorization to the applicant for import of 52 Nos. of Mice from UK and USA for a CIF value of Rs. 3,43,470/- (USD 4,529) for R&D purpose subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 03.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
68.	M/s. Indian Institute of Science, Bangalore 01/53/8/11319/AM18/I-22/IC	28.11.17	132 Nos. of Live Mice and 124 Nos. of Drosophila	25.09	Approved 132 Nos. of mice as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 03.01.2018. For import of drosophila, the committee decided to process the case on file.
RA Bangalore may issue the import authorization to the applicant for import of 132 Nos. of Mice from USA for a proportionate CIF value for R&D purpose subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 03.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
69.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 noc of. Ornamental Fish	19.95	Comments sought from DAHD&F on 30.11.2017
70.	Mr. Arvind Sirohi Noida 01/53/8/9614/AM18/A-49/IC	10.11.17	02 Nos. of Dog Name: Ceca (Belgian Malinois)& Bart (Belgian Malinois)	3.87	The Committee rejected the application as the dog to be imported is not a pet of the applicant.
71.	Mr. Manoj Kumar Verma 01/53/8/9609/AM18/M-29/IC	10.11.17	02 Nos. of Dog Name: Jolie (Belgian Malinois) & Charedk (German Shepard)	3.87	The Committee rejected the application as the dog to be imported is not a pet of the applicant.
72.	Mr. Jarmanjit Singh 01/53/8/8406/AM18/J-16/IC	01.11.17	02 Nos. of Dog		The Committee rejected the application as the dog to be imported is not a pet of the applicant.
73.	M/s. Rajiv Gandhi Centre for Biotechnology, Kerala 01/53/8/10385/AM18/R-30/IC	30.11.17	200 Nos. of Mice	11.65	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 03.01.2018.

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RA Trivandrum may issue the import authorization to the applicant for import of 200 Nos. of Mice from USA for a CIF value of Rs. 11,65,353.46/- (USD 17,923) for R&D purpose subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 03.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.

74.	M/s. Sheetal Negi USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Comments sought from DAHD&F on 04.12.2017
75.	M/s. Manjari Horse Breeders' Farm P.Ltd, Mumbai 01/53/8/12636/AM18/M-31/IC	05.12.17	01 no.of Stallion/Colt and 20 nos. of Broodmares /Fillies (Live Horses)	2000.00	Comments sought from DAHD&F on 12.12.2017
76.	M/s. Syngene International Ltd, Bangalore 01/53/8/12101/AM18/S-73/IC	30.11.17	900 Nos. of Guinea pig, 250 Nos. of Hamsters & 800Nos. of Rabbit	448.17	Comments sought from DAHD&F on 12.12.2017
77.	M/s. Padmaja Naidu Himalayan Zoological Park, Darjeeling, (WB) 01/53/8/12396/AM18/P-26/IC	01.12.17	05 Nos. of Takin (3 male and 2 female)	0.00	Comments sought from DAHD&F on 12.12.2017
78.	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Comments sought from DAHD&F on 12.12.2017
79.	DR. Rajendra Manohar Deshmukh, Mumbai 01/53/8/12985/AM18/D-25/IC	07.12.17	01 no. of Red Eared Slider (Trachemys Scripta Elegans)	.00085	Comments sought from DAHD&F on 12.12.2017
80.	M/s. Elens Ivanovski Esq. USA 01/53/8/13521/M18/M-32/IC	12.12.17	01 no. of Service/Therapy Dog	NA	Comments sought from DAHD&F on 15.12.2017
81.	M/s. Jhinuk Basumullick, Howrah, WB 01/53/162/Misc/AM18/J-18/IC	15.12.17	01 Nos. of Pet Cat	.6	Approved as recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 03.01.2018

RA Kolkata may issue the import authorization to the applicant for import of 01 No. of male pet cat from USA for a CIF value of Rs. 6,500/- (USD 100) subject to the conditions mentioned in the DAHD&F OM No. 110-104/2016 (NF-T) dated 03.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

82.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from MOEF&CC (WL) & DAHD&F on 30.11.2017
83.	M/s. Yash Keshav Kapur, Pune 01/53/8/15006/AM18/Y-4/IC	14.12.17	05 Nos. of Dog (male & female)	10.56	The Committee rejected the application as the dog to be imported is not a pet of the applicant.
84.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/8/577/AM18/U-2/IC	07.08.17	6,10,000 Nos. of Live Ornamental Fishes	145.49	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 21.12.17

RA Chennai may issue the import authorization to the applicant for import 6,10,000 Nos. of Ornamental fishes (as per ANF-2M) from GCA for a CIF value of Rs. 1,45,49,436/- (USD 2,19,780) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

85.	M/s. Swasthik Aquarists, Chennai 01/53/162/Misc/AM18/S-46/IC	07.07.2017	4,07,350 Nos. of Ornamental fishes	86.98	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 21.12.17
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RA Chennai may issue the import authorization to the applicant for import 4,07,350 Nos. of Ornamental fishes (as per ANF-2M) from GCA for a CIF value of Rs. 86,98,935.70/- (USD 1,36,561) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail

to the applicant and RA Chennai.					
86.	M/s. Sea World Aquaa Systems, Trivandrum 01/53/162/Misc/AM18/S-47/IC	14.06.17	1,66,000 Nos. of ornamental fishes	45.36	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 21.12.17
RA Trivandrum may issue the import authorization to the applicant for import 1,66,000 Nos. of ornamental fishes (as per ANF-2M) from GCA for a CIF value of Rs. 45,36,060/- (USD 69,200) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.					
87.	M/s. Southern India Aquatek, Chennai 01/53/8/336/AM18/S-19/IC	23.06.17	4,22,000 Nos. of ornamental fishes	41.73	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 21.12.17
RA Chennai may issue the import authorization to the applicant for import 4,22,000 Nos. of ornamental fishes (as per ANF-2M) from Thailand, Singapore, Sri Lanka & Malaysia for a CIF value of Rs. 41,73,961.80 (USD 63,676) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 21.12.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
Part-2: Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
88.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
89.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres & Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
90.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW dated 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments sought from MoEF&CC on 31.03.2017
91.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 Comments sought from MoEF&CC on 02.01.2017
92.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP for vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017
93.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378/AM17/S-104/IC	8.3.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	DIPP vide OM No. 9/19/2017-TSW/42 dated 25.08.17 has sought information from the firm. Comments sought from MoEF&CC on 15.03.2017

94.	M/s. ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.03.17	64 nos of Re-Treated Tyre (For Use in 650MT Hydraulic " in plant movement and Jacking system)	31.93	DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm. The reply received from the firm forwarded to DIPP on 4.12.2017.
95.	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments sought from MoEF&CC on 20.03.2017
96.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	Comments sought from DIPP on 17.07.2017 on the advice of D/o C&PC. DIPP vide OM dated 21.07.17 has suggested that in the first instance the applicant may be advised to obtain NOC from MoEF&CC.
97.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	Comments sought from MoEF&CC and D/o C&PC on 29.05.17. . D/o C&PC has suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 17.07.2017. DIPP vide OM No. 9/43/2017-TSW dated 19.07.2017 has sought information from the firm. The same has been communicated to the firm on 16.08.2017
98.	M/s. Gulati Udyog, Bhilai Chhattisgarh 01/53/8/501/AM18/G-18/IC	17.7.17	34000 MT of used rubber tyre with multiple cuts or single cut or shredded in press baled or loose form	1547.00	Recommended by DIPP vide OM No. 9/47/2017-TSW/112 dated 24.07.2017 Comments sought from MoEF&CC on 19.07.17
99.	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd, Kerala 01/53/8/508/AM18M-14/IC	18.07.17	300 MTs of Used tyre scrap (Pressed & Baled, Multi Cut Shredded)	18.37	Approved as recommended by DIPP vide OM No P-47012/14/2017-TSW dated 14.12.2017 and MoEF&CC vide OM No. 23-50/2016-HSMD dated 12.05.17.
RA Cochin may issue the import authorization to the applicant for import 300 MT. of used tyres scrap (press & baled) (Multicut/shredded) from Qatar for manufacture of reclaimed rubbers for a CIF value of Rs 18,37,875/- (US\$ 28,275) subject to the conditions mentioned in the MoEF&CC O.M. No. 23-50/2016-HSMD dated 12.05.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
100.	M/s. SNR Reclamations Pvt. Ltd, Ludhiana 01/53/8/606/AM18/S-44/IC	1.8.17	2000 MT. Used Butyl Rubber Tubes Scrap with One Cut or multiple cuts/baled/shredded/press	160.00	Recommended by DIPP vide OM No. 9/62/2017/TSW dated 17.08.2017 Comments sought from MoEF&CC on 11.8.2017
101.	M/s. Shree Mangal Radhika Industries, Sonipat, Haryana 01/53/8/603/AM18/S-42/IC	10.8.17	4000 MT of Used Tyres & Tubes Scrap with one cuts or multiple cuts/baled/shredded/press.	320.00	Recommended by DIPP vide OM No. 9/61/2017/TSW dated 17.08.2017 Comments sought from MoEF&CC on 26.07.2017
102.	M/s. Kohinoor Reclamations, Kathaua, J &K 01/53/3/655/AM18/K-8/IC	21.08.17	4500 MT OF Use Rubber Tyres & Tubes Scrap/ (Multiple Cuts/Shreds/ Press Baled)	202.50	Approved as recommended by DIPP vide OM No. 9/64/2017/TSW dated 23.11.2017 and MoEF&CC vide OM No. 23-251/2012-

					HSMD dated 07.07.2017
RA Ludhiana may issue the import authorization to the applicant for import 4500 MTs of used tyres/tubes scrap (multiple cuts/shreds/press baled) from GCA for a CIF value of Rs 2,02,50,000/- (US\$ 297794) for manufacture of reclaimed rubbers subject to the conditions mentioned in the MoEF&CC vide OM No. 23-251/2012-HSMD dated 07.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
103.	M/s. Coastal Rubbers, Hyderabad, AP 01/53/8/3756/AM18/C-15/IC	25.9.17	5500 MT. of Used Tyre & Tubes with multiple cuts/press/baled/shredded	171.60	Recommended by DIPP vide OM No. 9-14/2015-TSW dated 09.10.2017 Comments sought from MoEF&CC on 28.09.17
104.	M/s. AP Rubbers Reclaimers Pvt. Ltd, Andhra Pradesh 01/53/8/3755/AM18/A-39/IC	25.9.17	3000 MT. of Used Tyre & Tubes with multiple cuts/baled/shredded/press)	93.60	Recommended by DIPP vide OM No. 9/16/2017-TSW dated 09.10.2017 Comments sought from MoEF&CC on 28.09.17.
105.	M/s. Sunflex Recycling Pvt. Ltd, Ahmadabad 01/53/8/5782/AM18/S-58/IC	9.10.17	30000 MTs. Of Used Rubber Tyres Scrap and Tubes Scrap	2400.0	Recommended by DIPP vide OM No, f. No. 6/65/2017-TSW/160 dated 23.10.2017 Comments sought from MoEF&CC & DIPP on 11.10.2017
106.	M/s. Shree Vinayak Enterprise, Ahmedabad 01/53/8/5781/AM18/S-59/IC	9.10.17	30000 MTs. Of Used Rubber / Tyres Scrap and Tubes Scrap	2400.0	Recommended by DIPP vide OM No, f. No. 6/65/2017-TSW/161 dated 23.10.2017 Comments sought from MOEF&CC on 11.10.2017
107.	M/s. Chloride Metals Ltd, Pune 01/53/4864/AM18/C-17/IC	03.10.17	6,000 MTs of Waste Lead Acid Batteries Scrap	4500	DIPP vide OM No. F.No. 9/2/2017-TSW/163 dated 30.10.2017 has sought certain information from the firm. Comments sought from MOEF&CC on 18.10.2017
108.	M/s. Sri Sai Solutions, Chennai 01/53/8/4578/AM18/S-57/IC	03.10.17	5000 Pcs. of used Digital Multifunctional Print & Copy Machines	.66	The Committee rejected the application as it has not been recommended by DIPP vide OM NO. P-47012/30/2017/TSW dated 23.11.2017
109.	M/s. R.S. Rubber Industries, Bhubaneswar 01/53/8/8209/AM18/R-26/IC	1.11.17	4000 MTs of Used Rubber Tyre With Multiple Cuts/Shredded/Granules/Press Baled	217.60	Recommended by DIPP vide OM No. F.No. 9/73/2017-TSW dated 10.11.2017 subject to "No objection" from MOEF. Comments sought from MOEF &CC 3.11.2017
110.	M/s. Bharat Carbon & Oil Industries, Mumbai 01/53/8/9595/AM18/B-17/IC	10.11.11	12000 MT of (Old and Used Tyres in Pressed Baled)	175.44	The Committee rejected the application as it has not been recommended by DIPP vide OM No. P-47012/36/2017-TSW dated 07.12.2017.
111.	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/10332/AM18/G-34/IC	16.11.17	63,00,000 Nos. of Tax Stamps	540.54	Approved as recommended by DIPP vide OM No. P-47012/1/2017-TSW-Part(1) dated 06.12.2017
CLA New Delhi may issue the import authorization to the applicant for import of 63,00,000 Nos. of Tax Stamps from Congo for a CIF value of Rs 5,40,54,000/- (USD 8,19,000) subject to the conditions mentioned in the DIPP O.M. No. P-47012/1/2017-TSW-Part (1) dated 06.12.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

112.	M/s. HBL Power Systems Ltd., Hyderabad 01/53/162/Misc/AM18/H-22/IC	12.12.17	2000 Kgs. of Cadmium Metal Powder	28.79	Approved as recommended by DIPP vide OM No. P-47012/40/2017-TSW- dated 26.12.2017
RA Hyderabad may issue the import authorization to the applicant for import of 2000 Kgs. of Cadmium Metal Powder from Belgium for a CIF value of Rs 28,79,600/- (Euro 36,800) for manufacture of Nickel Cadmium Sintered Plastic Bonded Batteries subject to actual user condition besides other usual conditions of import authorization.					
Part-3: Ministry of Steel					
113.	M/s. Modern India Con-Cast Ltd, Kolkata 01/53/8/1402/AM18/M-12/IC	21.7.17	50000 MTs of Ferro Manganese Slag	3900.00	Approved as recommended by Ministry of Steel vide OM No. 17(1)/2014-RM-I dated 29.12.2017
RA Kolkata may issue the import authorization to the applicant for import 25268.628 MT of Ferro Manganese Slag from Japan/Korea/Australia/South Africa, Egypt for a proportionate CIF value for the remaining period of the Financial Year 2017-18 subject to the conditions mentioned in the Ministry of Steel vide OM No. 17(1)/2014-RM-I dated 29.12.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
Part-4: Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forests & Climate Change (MoEF&CC)					
114.	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments awaited from MoEF&CC.
115.	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Comments sought from D/o C&PC on 06.04.16 Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
116.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
117.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016. Comments awaited from MoEF&CC.
118.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
119.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
120.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16, a copy of application has been again sent to MoEF&CC.
121.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16, a copy of application has been again sent to MoEF&CC.
122.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF and C&PC on 06.12.2016
123.	M/s. Saaryay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
124.	M/s. MM Aqua Technologies Ltd., Gurgaon	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF on 8.03.17

	01/53/162/MISC/AM17/M-42/IC				
125.	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEFCC on 29.03.17
126.	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17
127.	M/s. Syngene International Ltd, Bangalore 01/53/8/422/AM18/S-29/IC	29.06.17	(i) Acetic Anhydride, (ii) Akovaz (Ephedrine Sulfate 50mg/ml) (iii) Ephedrine Sulfate	28.97	D/o C & PC vide OM No. 36012/08/2017-PI-Norms dated 01.12.2017 has stated that DGFT may take appropriate action as prescribed in the current foreign trade policy. The Committee decided to process the case on file.
128.	M/s Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/563/AM18/G-20/IC	01.08.17	15000 Kgs. of Asahiklin AK-225 (HCFC-225/ca/cb)	48.60	The applicant firm has intimated that they have imported item under ITC(HS) Code 29037500 instead of 29037900. Since MoEF&CC as well as D/o C&PC have given NOC for import of Asahiklin AK-225 (HCFC-225) under ITC(HS) Code 29037900, the matter is being referred to them again.
129.	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEFCC on 29.5.2017 DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals
130.	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.11	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from MOEF&CC C&CP on 23.11.2017
131.	M/s. Digichem Industries, Mumabi 01/53/8/12716/AM18/D-24/IC	05.12.17	70 MT. OF Barbituric Acid	272.00	Comments sought from C&PC on 12.12.2017
Part-5: Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF)					
132.	M/s. Agile Electric Sub Assembly Pvt. Ltd., Chennai 01/53/00552/AM17/A-4/IC	15.4.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from DeitY on 15.5.17
133.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos. of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm
134.	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought from MoEF&CC & DeitY on 30.11.2017
Part-7: Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					

135.	M/s Krishna Antioxidants Pvt. Ltd., Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHLORO-1-FLUOROETHANE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case.
136.	M/s. Huntsman International India P. Ltd., Mumbai 01/53/8/327/AM18/H-12/IC	31.05.17	400 MTs of Hydro Chloro Fluoro Carbon (HCFC)141 B	1100.00	Approved as recommended by MoEF&CC vide OM No. 11/2/2017-OC dated 21.12.2017.
RA Mumbai may issue the import authorization to the applicant for import of 400 MTs of HCFC-141b from China for a CIF value of Rs. 11,00,00,000/- (USD 67,500) subject to the conditions mentioned in the MoEF&CC OM No. 11/2/2017-OC dated 21.12.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
137.	M/s. Expanded Polymer Systems, Pvt Ltd, Navi Mumbai 01/53/8/4056/AM18/E-12/IC	25.9.17	1000 MTs. Of Dichlorofluoroethane (HCFC-141B)	2310.0	MoEF(O) vide OM No. F.No. 11/2/2017-OC dated 6.11.2017 has conveyed to the firm that it needs to get registered under Ozone Depleting Substances Regulation & control) rules, 2000 and its amendments as importer of HCFC-141b. The firm vide letter dated 5.12.2017 has submitted the above document to MOEF(O).
138.	M/s. Cipla Limited, Mumbai 01/53/162/Misc/AM18/C-12/IC	95.9.17	400 Kgs of Bromofluoromethene	387.00	MoEF (Ozone Cell) vide OM F.No. 11/16/2017-OC dated 13.12.2017 has pointed out that ITC(HS) Code mentioned in the application is not in conformity with ITC(HS Codes) issued on 2012. Also the nature of use (feedstock or controlled) of BFM which is intended to import needs to be provided. D/o Pharma vide OM File No. 36012/7/2017-PI-Norms dated 2.11.2017 has sought justification from the firm for applying for import of 400 Kg BFM as consumption during 2016-17 was only 20.30 Kg. The above views of the department has been conveyed to the firm.
139.	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	Comments sought from MOEF&CC (O) on 30.10.2017
140.	M/s. Piramal Enterprises Ltd, Telanagana 01/53/8/6924/AM18/P-21/IC	17.10.17	126 MT TFEC(HCFC R133A)	421.65	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its

					amendments using Form 10 A as importer of TFEC (HCFC R 133A). The same needs to be provided for further processing the case.
141.	M/s. Aarti Industries Ltd, Mumbai 01/53/8/10454/AM18/A-51/IC	16.11.11	50.10 Kgs of Bromofluoromethane	709.68	Comments sought from MoEF&CC & DPharma on 20.11.2017
142.	M/s. Aarti Industries Ltd Mumbai 01/53/8/10455/AM18/A-52/IC	16.11.11	54 Kgs. of Bromofluoromethane	49.85	Comments sought from MoEF&CC & DPharmas on 20.11.2017
Part-8: Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
143.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
144.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF&CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
145.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
146.	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	6.9.17	01 Crate of Hunting Trophies	1.20	Comments sought from MOEF&CC(WL) on 8.9.2017
147.	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	6.9.17	01 Crate of Hunting Trophies	1.59	Comments sought from MOEF&CC(WL) on 8.9.2017
148.	M/s. A&S Creations, New Delhi 01/53/8/559/AM18/A-30/IC	11.7.17	3 Nos. of Night Vision Binocular Tracker 3x42	.78	Approved for 01 No. as recommended by MoEF&CC vide OM No. 3-56/2017/WL dated 14.12.2017 and DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 24.08.2017.
CLA New Delhi may issue the import authorization to the applicant for import 01 No. of Night Vision Binocular Tracker 3x42 from Belarus for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 3-56/2017/WL dated 14.12.2017 and DRDO letter No. DIC/SCOMET/4802/M/17 dated 24.08.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
149.	M/s. Shri Ranvijay Singh, Jodhpur 01/53/8/1900/AM18/R-21/IC	5.9.17	15 Nos. of Taxidermy Animal Mounts	5.60	Approved as recommended by MoEF&CC(WL) vide OM No. 3-70/2017/WL dated 30.11.2017.
RA Jaipur may issue the import authorization to the applicant for import 06 Nos. of Taxidermy Animal Mounts (as per quantity & description mentioned in the OM No. 3-70/2017/WL dated 30.11.2017 from Zambia & Hungry for a proportionate CIF value subject to the conditions mentioned in the MOEF&CC(WL) O.M. No. 3-70/2017/WL dated 30.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
150.	M/s. Raizada Exports, Delhi 01/53/8/2086/AM18/R-23/IC	6.9.17	1000 MT of Kuth (Saussurea Lappa)	3300.	Comments sought from MoEF&CC(WL) on 18.9.2017
151.	M/s. Aishwarya Katoch, New Delhi 01/53/8/3364/AM18/A-38/IC	20.9.17	11 Nos. of Taxidermy Animal Mounts	3.71	Approved as recommended by MOEF&CC(WL) vide OM No. 3-64/2017/WL dated 17.11.2017

CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. of Taxidermy Animal Mounts [as per quantity and description mentioned in MOEF&CC(WL) O.M. No. 3-64/2017/WL dated 17.11.2017] from South Africa for a CIF value of Rs 3,71,000/- (USD 5,300) subject to the conditions mentioned in the MOEF&CC(WL) O.M. No. 3-64/2017/WL dated 17.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
152.	M/s. Wildlife Institute of India, Dehradun 01/53/8/4583/AM18/W-4/IC	03.10.17	06 Nos. of GPS Collar	27.74	Approved as recommended by MOEF&CC(WL) vide OM No. [3-68/2017/WL dated 23.11.2017]
CLA New Delhi may issue the import authorization to the applicant for import 06 Nos. of GPS Collar from USA for a CIF value of Rs 27,74,655/- (USD 42,687) subject to the conditions mentioned in the MOEF&CC(WL) O.M. No. 3-68/2017/WL dated 23.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
153.	Mr. Rajat Singh Shekhawat, Jaipur 01/53/8/8198/AM18/R-27/IC	1.11.17	01 no. of Stag Head with Horn Trophy	.90	Comments sought from MOEF&CC (WL) on 3.11.2017
154.	M/s. Principal Chief Conservator of Forests (Head of Forest Force) Guntur, Andhra Pradesh 01/53/8/7239/AM18/P-23/IC	24.10.17	250 Nos. of Guns of SKU No. 31046 M88 Security 12GA Shotgun, 20"Barrel, Syn Stock, Bead Sight, Blue	40.90	MOEF&CC vide OM No. 17-13/2017-FPD dated 06.12.2017 has informed that the primary responsibility of protection and management of forest and forest resources lies with the concerned State Governments. Hence the Ministry has no comments to offer on the proposal of the State Government of Andhra Pradesh. MHA has given their views in another case regarding import by State Government. The committee decided to process the case on file.
155.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.11	3 Nos. of Taxidermy Animal Mounts	.27	Comments sought from MoEF&CC (WL) on 20.11.2017
156.	M/s. Bannerghatta Biological Park Bannerghatta, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Comments sought from MoEF&CC (WL) and DAHD&F on 19.12.2017
PART- 9: D/o Heavy Industry					
157.	M/s.Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungesten Scrap	1500.0	D/o Heavy Industry has sought information from the firm. The same has been communicated to the firm.
158.	M/s. Volkswagen Group Sales India P. Ltd, Mumbai 01/53/8/445/AM18/V-6/IC	05.07.17	1754 Nos. of car parts of Porche	3681.42	D/o Heavy Industry has sought information from the firm. The reply of the firm has been received and forwarded to D/o. Heavy Industry on 26.10.2017
159.	M/s. Cummins Technologies India P.Ltd, Pune 01/53/8/7026/AM18/C-18/IC	24.10.17	01 no. of Used Telemetry Shaft & Wheel	.04	Approved as recommended by DIPP vide OM No. 9/69/2017-TSW dated 6.11.2017 and DHI vide letter No. TSW(B) 2/13/2017 dated 26.12.2017
RA Pune may issue the import authorization to the applicant for import 01 no. of Used Telemetry Shaft & Wheel from UK for a CIF value of Rs 4,430/- (GBP 50) subject to the conditions mentioned in the DIPP OM No. 9/69/2017-TSW dated 6.11.2017 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					

160.	M/s. Renishaw Metrology Systems Ltd, Pune 01/53/8/6703/AM18/R-25/IC	16.10.17	40 Nos. of Titanium Powder Tial6V4	21.43	DIPP vide OM No. F.No. 9/68/2017-TSW/164 dated 6.11.2017 has stated that the item is not dealt by them, it may be forwarded to D/o Heavy Industry. D/o Heavy Industry vide letter TSW(B) 2/14/2017 dated 28.11.2017 has sought certain information from the firm. Forwarded to the firm on 1.12.2017. In the meeting representative of DHI informed that application is premature, the firm may be called for PH. The committee decided that a meeting of the concerned stakeholders may be held to discuss the issue of eliminating licensing requirements for items of dual use.
161.	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/11488/AM18/I-21/IC	27.11.17	01 no. of Used Generator Rotor – T-02740	198.0	D/o Heavy Industry vide letter No. TSW(B) 2/15/2017 dated 04.11.2017 has stated that the applicant proposes to re-export the item after repairs. DGFT may consider as per import policy. The committee decided to process the case on file.
162.	M/s. Allison Transmission India P. Ltd, Kanchipuram 01/53/8/308/AM18/A-18/IC	26.05.17	1 No of GM 4L80 Transmission	208320	Approved as recommended by DHI vide UO No. 2/12/17/TSW(B) dated 06.10.17
RA Chennai may issue the import authorization to the applicant for import 01 no. of Used & Refurbished Transmission model GM 4L80 for technical study purpose from USA for a CIF value of Rs 2,08,320/- (USD 3,200) subject to the conditions mentioned in the DHI vide UO No. 2/12/17/TSW(B) dated 06.10.17 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
Part-10 Ministry of Home Affairs (MHA)					
163.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
164.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
165.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
166.	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA on 06.12.2016
167.	M/s. Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
168.	M/s. Tonbo Imaging India Pvt. Ltd., Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
169.	M/s. Dinex India Pvt. Ltd,	23.02.17	300000nos of Empty Cases,	8.62	MHA vide ID dated

	Dehradun 01/53/8/1318/AM17/D-21/IC		unprimed Hulls neutron++ Rosso 127012		31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
170.	M/s. National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.4.17	8 set of Multipurpose Long Range Surveillance Camera	337.42	Comments sought from MHA 1.5.17
171.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8/IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mm, 8 Inch Autor	3.92	Comments sought from MHA on 01.06.2017
172.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	Comments sought from MHA on 07.06.2017
173.	M/s. ND Importers, New Delhi 01/53/8/387/AM18/N-14/IC	15.06.17	Blank Gun and Blank Cartridges	44.99	MHA vide OM No. 11026/81/2017-Arms dated 27.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
174.	M/s. Seena Gupta , Jaipur 01/53/162/Misc/AM18/S-24/IC	10.06.17	1 Digital Flying Camera	1.19	MHA vide OM No. 11026/140/2016-Arms dated 17.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
175.	M/s. Medical Sensors India Pvt .Ltd, Bangalore 01/53/162/Misc/AM18/M-	14.07.17	25 Nos . of Night Equipment 100 Nos. of 24 GHZ Radar for Speed Monitoring	131.30	MHA vide OM No. 11026/102/2017-Arms dated 28.11.2017 has informed that

	13/IC				for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
176.	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.8.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG(Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG(Prov), CISF from the firm.
177.	M/s. Additional Director General of Police (P&P) Chhattisgarh 01/53/8/8011/AM18/A-50/IC	31.10.17	2000 NOS. OF 40x46mm Arsenal Round with RLV-P Practice Grenade and 6000 nos. 40x46mm Arsenal Round with Fragnetation Jump Grenade	391.5	Comments sought from MHA on 27.11.2017
178.	M/s. Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.3.17	105400 "Paintball Markers"	505.08	MHA vide their OM dated No.V 11026/28/2017-Arms dated 23.6.2017 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms. However, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer

					license in Form VIII A from the competent authority concerned. MHA, vide OM dated 08.12.2017 has been requested to clarify issues raised by the applicant.
179.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	MHA vide OM No. 11026/110/2016-Arms dated 17.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
180.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. 11026/139/2016-Arms dated 23.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
181.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. 11026/140/2016-Arms dated 27.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the

					concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
182.	M/s. VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	MHA vide OM No. 11026/20/2017-Arms dated 17.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
183.	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.17
184.	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
185.	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
186.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
187.	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.05.17	2 Nos. of 357 Sig Pistol with Conversion kit	4.50	Comments sought from MHA (Arms Division) on 11.07.2017

188.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/475/AM18/D-11/IC	11.07.17	288000 Nos. of Primers Hunting Cap Type 29	5.00	MHA vide OM No. 11026/79/2017-Arms dated 28.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
189.	Addl. Director General Of Police, Operation (OCTOPUS) Anhra Pradesh 01/53/8/568/AM17/A-31/IC	2.8.17	Glock-26 (9x19mm) Pistol (Gen4) each with 9mm Magazine-02. Speed Loader- 01 no.- Cleaning Brush-01no. Cleaning Rod-01 no.	.95	Comments sought from MHA (Arms Division) on 4.8.2017
190.	M/s. Pahwa Manufacturers, Sitapur 01/53/8/2495/AM18/P- 17/IC	12.9.17	40 Lacs Pcs. Of Primers (INN 616 DFS IND) and, 10 Lacs Pcs. Of Plastic Cases without primer (NEUTRO INTERTE ROSSO 127012)	70.84	MHA vide OM No. 11026/105/2017-Arms dated 28.11.2017 has informed that for import of these arms and ammunition, licence in Form No. X is mandatory. The licensing authority in this case is MHA. Moreover, per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import .licence an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
191.	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S- 55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV- 20011/13/2017-Prov-1-2584 dated 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm
192.	M/s. Ankur Flourides, Gaziabad 01/53/8/1376/AM17/A- 74/IC	6.03.17	Import of Arms & Ammunition	56.07	Rejected as not recommended by MHA vide OM No. 11026/27/2017- Arms dated 04.12.2017
193.	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/8791/AM18/ C- 23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017

Part-11: Defence Research & Development Organisation (DRDO)					
194.	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
195.	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.8.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP
196.	M/s. Larsen & Toubro Ltd, Mumbai 01/53/8/11988/AM18/L-8/IC	29.11.17	AS PER ANNEXURE ATTACHED	6426.9	Approved as recommended by DRDO vide OM No. DIS/SCOMET/4802/M/17 dated 14.12.2017
RA Mumbai may issue the import authorization to the applicant for import of 189 Nos. of spares / components related to 155 mm/52 Calibre Tracked (TR) Self Propelled (SP) Guns (as per Annexure to ANF-2M) from South Korea for a CIF value of Rs 64,26,98,903/- (USD 91,81,413) for supply to India Army, Ministry of Defence subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
197.	M/s. Elcome Intergrated Systems P. Ltd, Mumbai 01/53/8/10988/AM18/E-17/IC	21.11.17	01 no. of Nautoscan NX Radar, 30Kw S-Band up, with 12 ft. Antenna Complete with all accessories	19.45	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 11.12.2017
RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Nautoscan NX Radar, 30Kw S-Band up, with 12 ft. Antenna Complete with all accessories from M/s. Raytheon GmbH, Germany for a CIF value of Rs 19,45,643/- (EURO 25,524.33) subject to the conditions mentioned in the DRDO O.M. No. DIS/SCOMET/4802/M/17 dated 11.12.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
198.	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/IC	24.07.17	01 Nos. of X-Band Radar Transponder	3.50	MHA(IS-II Division) vide OM No. V-11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State. Comments sought from DRDO on 15.12.2017
199.	M/s. Larsen & Toubro Ltd, Mumbai 01/53/8/12677/AM18/L-9/IC	06.12.17	02 Nos. of ED2605C Radar and 12 Nos. of Muzzle Velocity Radar (MVR) ED2605c	127.75	Comments sought from DRDO on 19.12.2017
200.	M/s. The Tata Power Company Ltd, Bangalore 01/53/8/12718/AM18/T-26/IC	05.12.17	01 no. of Skystar 180 Aerostat , 01 no. of Air Vehicle for Aerostat and 01 no. of Launch Mooring System	112.48	Comments sought from DRDO on 19.12.2017

201.	M/s. Elcome Integrated System P. Ltd, Mumbai 01/53/8/1903/AM18/E-10/IC	5.9.17	03 Nos. of Nautoscan NX, 25 Kw X-Band up, with 8ft. Antenna Complete with all Accessories & 03 Nos. of Nautoscan Nx, 30 kw X-Band up, with 12 ft. Antenna complete with all accessories	145.25	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 30.11.2017.
RA Mumbai may issue the import authorization to the applicant for import of 03 Nos. of Nautoscan NX, 25 Kw X-Band up. with 8 ft. Antenna complete with all accessories and 03 Nos. of Nautoscan NX, 30 Kw X-Band up. with 12 ft. Antenna complete with all accessories from M/s. Raytheon GmbH, Germany for a CIF value of Rs 1,45,25,280/- (EURO 1,88,640) for supply to Controller of Procurement Material Organisation, Indian Navy besides other usual conditions of import authorization.					
Part-12: Ministry of Petroleum & Natural Gas (M/oP&NG)					
202.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o P&NG vide OM dated 27.06.17 has sought information from the firm, the information received from the firm dated 27.06.2017 has been forwarded to M/o. PNG on 04.09.2017. Ministry of P&NG vide OM No. P-19011/10/2015-Sup dated 12.10.2017 has asked the firm to provide specifications of BS N0590 Grade E – Winter Grade Diesel (2010374). The firm vide letter dated 23.11.2017 submitted the information, this has be forward to M/o. P&NG on 18.12.2017
203.	M/s. Reliance Industries Ltd., Mumbai 01/53/8/1389/AM17/R-40/IC	6.3.17	600 MTs of Isopar L Fluids (Isoparaffinic Hydrocarbons)	414.6	M/o P&NG vide OM No. P-12019(11)/9/2017-Supply (C-15413) dated 06.12.2017 has informed that M/o P&NG vide letter dated 27 th May, 2002 had granted M/s. Reliance Industries Limited (RIL) the rights for marketing of transportation fuels in terms of Ministry of P&NG 's Resolution NO. P-23015/1/201-MKT dated 8 th March 2002. Hence RIL is eligible to import directly as per extant ITC(JHS) policy condition (5). The Committee decided to process the case on file.
204.	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of Isopar H Fluids (Isoparaffinic Hydrocarbons)	414.6	M/o P&NG vide OM No. P-12019(11)/9/2017-Supply (C-15413) dated 06.12.2017 has informed that M/o P&NG vide letter dated 27 th May, 2002 had granted M/s. Reliance Industries Limited (RIL) the rights for marketing of transportation fuels in terms of Ministry of P&NG 's Resolution NO. P-23015/1/201-MKT dated 8 th March 2002. Hence RIL is eligible to import directly as per extant ITC(JHS) policy condition (5). The Committee decided to

					process the case on file.
205.	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC-Legislative Fuel RFO2-03 OXY.CONT<0.1% (Euro IV Gasoline)	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm
206.	M/s. Honda Motorcycle And Scooter India Pvt. Ltd, Gurgaon 01/53/8/4506/AM18/H-18/IC	3.9.17	608 Kgs of CEC-RF-02-03 OXY.<0.1% (EURO IV GASOLINE)	1.88	Recommended as per M/o. P&NG OM NO. P-12019(11)/68/2017-Sup dated 27.11.2017, subject to approval by the competent authority.
207.	M/s. Renault Nissan Automotive India Pvt Ltd Kanchipuram, 01/53/08/506/AM18/R-12/IC	17.7.17	4600 Ltr. Of CEC RF-02-03 DRUM 200 L -Gasoline, 1800 Ltr. of UGL E10 EURO 06 CERT D200L-Gasoline, 2600 Ltr. of CEC RF-06-03 DRUM 200 L -Diesel, 800 Ltr. Of DIESEL B 7 EURO6 cert D200L -Diesel	17.49	M/o. P&NG vide OM No. -12019(11)/69/2017-Sup dated 9.11.2017 has requested the firm to provide the technical specifications of the items proposed to be imported.
208.	M/s. Paramount Polish Processors Pvt. Ltd, Solan HP 01/53/8/6863/AM18/P-22/IC	17.10.17	250 MT of Exssol D40 White Spirit(DEAROMATISED HYDROCARBONS)	163.35	Recommended as per M/o. P&NG OM No. P-12019(11)/71/2017-Sup/E-17489 dated 11.12.2017, subject to approval by the competent authority.
209.	M/s. Chem Trend Chemicals Co. Pvt, Bangalore 01/53/8/3429/AM18/C-14/IC	20.9.17	360 MT of SPIRDANE L 1	296.20	Recommended as per M/o. P&NG vide OM No. P-12019(11)/70/2017-Sup /E-17481 dated 05.12.2017, subject to further approval by the competent authority
210.	M/s. Pon Pure Chemical India P. Ltd, Chennai 01/53/8/657/AM18/P-13/IC	23.8.17	2000 MT of EXXSOL D-40	1173.60	The Committee decided to reject the case as the applicant is not the actual user of the imported item.
211.	M/s. Honda Motorcycle and Scooter India P .Ltd, Gurgaon 01/53/8/8576/AM18/H-21/IC	03.11.17	1591 Kgs. of CEC-legislative Fuel RF02-08 E5 (Euro V Gasoline)	9.84	Comments sought from M/o. P&NG on 23.11.2017
212.	M/s. Volkswagen Inida Pvt Ltd, Mumbai 01/53/8/11905/AM18/V-18/IC	20.11.17	200000 Ltrs. Of first-Fill Diesel Fuel	119.34	M/o. P&NG vide OM No. P-12019(11)/99/2017-Sup/(C-20416) dated 18.12.2017 has asked the firm to provide the technical specifications of the item proposed to be imported.
213.	M/s. Numaligarh Refinery Ltd, Assam 01/53/8/13060/AM18/N-35/IC	12.12.17	4 Ltr. of Residual Fuel Oil and 4 Ltrs. Of Motor gasoline	.02	Comments sought from M/o P&NG on 12.12.2017
214.	M/s. Jet Airways (India) Limited, Mumbai 01/53/8/12160/AM18/J-17/IC	29.11.17	2,00,000 MT of ATF	100000	The committee decided that comments may be sought from M/o P&NG

Part-13: Department of Telecommunications (DoT)

215.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
216.	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016
217.	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017

	14/IC				
218.	M/s. Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.2.17	1 no of Radar System With Transceivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range - 5 nautical miles	225.69	Comments sought from DOT 15.3.2017
219.	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17
220.	M/s. Ambuja Cements Ltd, Gir Somnath , Gujarat 01/53/8/8791/AM18/A-46/IC	6.11.11	4 Nos. of Radar JCR, Model JMA 5312-6	40.20	Approved as recommended by Regional Licensing Office (WR), D/o. Telecommunications vide license No. 6542 dated 30.6.2017

RA Rajkot may issue the import authorization to the applicant for import of 4 Nos. of Radar JCR, Model JMA 5312-6 from M/s. Raytheon GmbH, Germany for a CIF value of Rs 4020000/- (USD 60,000) subject to the conditions mentioned in the Regional Licensing Office (WR), D/o. Telecommunications license No. 6542 dated 30.6.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

Part-15: Directorate General of Civil Aviation (DGCA)

221.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
222.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
223.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm
224.	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
225.	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought information from the applicant.
226.	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.
227.	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 10/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
228.	M/s. Sakura Geoinformation Software Research P. Ltd, Chennai 01/53/8/7485/AM18/S-64/IC	25.10.17	01 no. of UAV Ebee (A Ready to deploy Drone with a Modular Wingdesign)	4.93	Comments sought from DGCA on 30.10.2017
229.	M/s. Interglobe Aviation	7.11.17	Aircraft Parts	554.23	The Committee had decided

	Ltd, New Delhi 01/53/8/9013/AM18/I-19/IC				to seek details of utilisation of the previous licenses issued to them before considering the case. Reply received from the firm. The committee decided to examine the case on file
230.	M/s. Dataset Solutions, Hyderabad 01/53/8/2585/AM18/D-19/IC	13.09.17	Unmanned Ariel Vehicle (UAV)	9.77	Comments sought from DGCA on 15.11.2017
231.	M/s. Nerve Centrex Software (india)P. Ltd, Bangalore 01/53/8/8466/AM18/N-30/IC	23.11.17	01 no. of Long Range UAV/Drones DT26X Surveillance	206.09	Comments sought from DGCA on 23.11.2017
Part-16: Ministry of Textiles (MoT)					
232.	M/s. Sri Balaji Steels, Tiruppur 01/53/8/609/AM18/S-45/IC	14.8.17	1000000 Nos. of Used Jute Bags	72.60	Comments sought from M/o. Textiles on 30.08.2017
233.	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.8.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments sought from M/o. Textile on 04.09.2017
234.	M/s. Dipen Overseas, Anand (Gujarat) 01/53/8/6880/AM18/D-23/IC	17.10.17	6000 MT of Used Jute Bags	1125.0	Comments sought from M/o. Textile on 30.10.2017
235.	M/s. Ajay Traders Anand Gujarat 01/53/8/6878/AM18/A-43/IC)	3.11.17	"1000MT of Empty Used Gunny Sack and Sisal Bag for Recycle"	18.50	Comments sought from M/o. Textile on 3.11.2017
Part-17 Department of Food & Public Distribution (D/o Food & PD)					
236.	M/s. Punihani International, New Delhi 01/53/8/10535/AM18/P-25/IC	15.11.17	5400 Kgs of Japanese Polished Rice	34	Recommended as per D/o Food & PD OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority.
237.	M/s. RPC Foods, New Delhi 01/53/8/12256/AM18/R-34/IC	12.12.17	410 MTs of Arborio Rice/Kokuho Rice/Wild rice	185	Recommended as per D/o Food & PD OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority.
238.	M/s. Amway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Department of Pharma vide OM No. 36012/03/2017-PI-Norms dated 12.07.2017 has informed that since the product to be imported does not pertain to Pharmaceuticals or medical devices, they have no comments in the matter. The firm vide e-mail dated 11.08.2017 has forwarded the copy of Import Permit from Department of Animal Husbandry, Dairying & Fisheries. In light of the import permit, the committee observed that no import license/authorization from DGFT is required as the item under the ITC(HS) code 15042020 is freely

					importable. As decided in the EFC Meeting dated 21.09.17, comments have been sought from M/o Health & Family Welfare, D/o Food & PD and FSSAI on 28.09.17. D/o Food & PD has conveyed on 6.11.2017 that the item is not dealt by them. M/o H&FW and FSSAI has been reminded on 30.11.2017
Part-18: Petroleum & Explosives Safety Organization (PESO)					
239.	M/s. Halliburton Offshore Services Inc, Mumbai 01/53/8/13411/AM18/H-23/IC	11.12.17	Explosives	3121.82	Comments sought from PESO on 12.12.2017
Part-19: D/o PHARMA					
240.	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloriodomethane"	42.70	D/o Pharma vide OM No. 36012/4/2017-PL-Norms dated 28.8.2017 has asked the firm to send the status of utilization of chloriodomethane imported along with CA certified figure regarding consumption of chloriodomethane and production of Loteprednol Etabonate for the last 3 years.
241.	M/s. Cadila Helthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.05.17	4500 Kgs. of "Theophylline Anhydrous 200 M"	79.31	A copy of the Department of Pharma OM No. 36012/1/2016-(PI-Norms) dated 17.11.2017 has been received from the firm. The committee decided to seek confirmation from D/o Pharma.
242.	M/s. Verve Human Care Laboratories, Delhi 01/53/8/1393/AM18/V-9/IC	20.07.17	200 Kgs. of Pethidine HCL	49.50	D/o. Pharma vide OM No. 36012/08/2015-PI-Norms dated 13.09.17 has informed that being a narcotic drug, requisite quota for import of 100 Kg Pethidine Hydrochloride by the firm has been obtained on 30.03.17. Import of additional quantity will be subject to availability of appropriate permission from the CBN. The comments received from the D/o Pharma has been forwarded to the firm. The case has been approved on file and ex-post facto approval has been granted by the Committee.
243.	M/s. Bakul Pharma Pvt Ltd, Mumbai 01/53/8/2449/AM18/B-11/IC	11.10.17	20,000 Kgs. of 1, 3-Dichloropropanol - 2	24.32	D/o. Pharma vide OM File No. 36012/06/2017-PI-Norms dated 03.11.2017 has informed that application of the firm is not complete and in particular the details as per item 16 of Part-B o ANF-2M have not been furnished. The firm vide letter dated 1.12.2017 has submitted its

					reply.
244.	M/s. Industrial Metal Powders (India) P. Ltd , Pune 01/53/8/9001/AM18/I-20/IC	07.11.17	10 Nos. (15kgs) of Tia TI RMI Titanium Powder	76.78	Comments sought from D/o. Pharma on 27.11.2017 .
Part-20: Atomic Energy Regulatory Board					
245	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB on 26.12.2016. However confirmation from AERB is still awaited. The Committee decided to seek original NOC from the firm.
246	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB on 26.12.2016. However confirmation from AERB is still awaited. The Committee decided to seek original NOC from the firm.
247	M/s. Jasch Industries Ltd. , Delhi 01/53/8/1463/AM18/J-2/IC	28.3.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments sought from D/o Atomic Energy Regulatory Board on 26.4.17
248	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
249	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	Comments sought from AERB on 09.08.2017
250	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.8.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi) , AM-241 Gammaource 11.1 GBq (300mCi) C64444, & Source 111 GBq (3000mCi) E64444	43.20	Comments sought from AERB on 09.08.2017
PART-21 Miscellaneous					
251	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
252	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017.
253	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16. A reminder sent to D/o Agriculture, Cooperation & FW on 8.12.2017
254	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
255	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 8.12.2017
256	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016.

	01/53/8/981/AM17/N-25/IC				A reminder sent to MSME on 8.12.2017
257	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.2017	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines.
258	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Etomology Department of Ministry of Agriculture.
259	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17. A reminder sent to D/o Agriculture, Cooperation and FW on 8.12.2017
260	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/25/AM18/N-6/IC	18.05.17	Handicraft items (as per ANF-2M)	11.84	MSME vide OM dated 12.07.17 has informed that the product is not regulated by them and have no comments to offer. The committee in its meeting dated 18.08.2017 has directed to seek comments from MOEF&CC (WL). Comments sought from MoEF&CC (WL). A reminder sent to MoEF&CC (WL) on 8.12.2017.
261	M/s. Madras Security Printers P.Ltd, Chennai 01/53/8/1276/AM18/M-19/IC	28.8.17	12 M.T of Peper for Secutity Printing (95 GSM Sheet Size 423x795MM, 2.5M.T of Security Paper with Watermark and Thread (95 GSM)Sheet Size 595x920mm	18.73	Comments sought from Economic Affairs on 30.08.2017. A reminder sent to D/o Economic Affairs on 8.12.2017
262	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
263	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	7.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017

264	M/s. Deol World Book Company, New Delhi 01/53/8/3731/AM18/D-21/IC	16.10.17	250,000 Kgs of old printed books	37.80	Comments sought from M/o HRD on 16.10.2017. A reminder sent to M/o HRD on 8.12.2017.
265	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.11	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp & Farmers Welfare on 23.11.2017
266	M/s. A.M Industrial Enterprises, New Delhi 01/53/8/11904/AM18/A-53/IC	20.11.17	3 nos. of Night Vision Monocular Make- Bushnell Model-6X50MM (260150)	.63	Comments sought from Office of the Secretary (Security) on 30.11.2017
267	M/s. Pendios Technologies Pvt. Ltd, Bangalore 01/53/8/12329/AM18/A-53/IC	30.11.17	02 nos. of Night Vision Aviator Goggle	12.75	Approved as recommended by Aeronautical Development Agency (ADA), M/o of Defence vide letter No. ADA/TD(A&WS)/ASAD/NVG/2017 dated 06.11.2017.
RA Bangalore may issue the import authorization to the applicant for import of 02 Nos. of Night Vision Aviator Goggle from USA for a CIF value of Rs 12,75,000/- (USD 19,623) for supply to Aeronautical Development Agency (ADA), M/o of Defence subject to the conditions mentioned in the Aeronautical Development Agency (ADA), M/o of Defence letter No. ADA/TD (A&WS) / ASAD/ NVG/2017 dated 06.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
268	M/s. ADB Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1250Pcs. of used Digital Multifunctional Print & Copy Machines	89.64	The committee rejected the case in line with the earlier policy of not allowing import of used digital MFD.
Import of Gold & Silver Dore					
269	M/s. Paraj Exim, Delhi 01/53/8/192/AM18/P-1/IC	04.5.17	5000 Kgs of Gold Dore Bar	150786.7	The applicant has only imported 1012.85 kg out of 2 MT allocated to them as on 20.12.2017. Their license has been revalidated upto 25.02.2018. The committee deferred the case considering that the firm is yet to import & utilize substantial quantity of the last authorization and asked for the latest utilization certificates..
270	M/s. R.G. Refineries Pvt. Ltd., Rudrapur, U.K. 01/53/162/MISC/AM18/R-3/IC	09.5.17	2000 Kgs of of Gold Dore Bars	530 Crore	The firm has submitted copy of Udyog Aadhar showing manufacture of jewellery of gold/silver. The firm has consent to operate from SPCB valid till 31/3/2018. The firm has utilised 800 kg out of 2 MT allotted in the last license and their license is expiring on 13.01.2018. The committee decided to examine the case on file.
271	M/s. LKS Bullion (Import & Export) Pvt. Ltd, Ahmedabad 01/53/8/303/AM18/L-3/IC	24.05.17	1 MT of Gold Dore Bar	24000	The firm has not submitted details of utilisation. The Committee has been deferring the case for the last few meetings. But, the reply has not been received from the firm. The committee decided to defer the case.
272	M/s. Rail Coach Engineers,	31.05.17	10 MTs of Gold Dore Bar	251798.98	The firm has submitted

	Solan 01/53/8/328/AM18/R-7/IC				copy of Pollution Control Certificate dated 13.7.2015 which has expired. The Committee has been deferring the case for the last few meetings. But, the reply has not been received from the firm. The committee decided to defer the case.
273	M/s. Kundan Care Products Ltd, Haridwar 01/53/8/904/AM18/K-11/IC	7.11.17	50.000kgs of Gold Dore Bare	1287202.87	The firm has submitted copy of BIS Licence for manufacture of gold and gold alloys Jewellery/Artefacts. The firm has consent to operate from SPCB valid till 31/3/2018. The firm has imported 5697.80 kg out of 10 MT allowed by last import license. They have placed order for 2000 kgs which will be shipped latest by 31.12.2017. the Committee decided to approve 10 MT gold dore.
274	M/s. Titan Company Ltd, Bangaluru 01/53/8/14131/AM18/T-27/IC	18.12.17	4.000 kgs . of Dore Gold	109569 Lakhs	The firm was allocated 2 MTs Gold dore and they imported 17.05 Kgs. The validity of the license expired on 03.12.2017 after first revalidation. The applicant does not have valid pollution certificate and has not given document in support of refining capacity. The committee decided to defer the case for want of above documents.
275	M/s. Jalan & Company, Delhi 01/53/162/Misc/AM18/J-13/IC	17.08.17	10 MTs of Silver Dore Bar	--	The firm has been allocated 4 MTs Gold dore bar on 4.12.2017. The committee decided to seek clarification from the firm on the number of refineries they have and how they will utilize the refinery for silver refining as they already utilizing the refinery for gold refining as they have license for import of gold dore.
276	M/s. GGC Gujarat Gold Centre Pvt. Ltd, Ahmedabad 01/53/162/Misc/AM18/G-26/IC	31.08.17	50 MTs of Silver Dore Bar	25000	The firm has been allocated 3 MTs Gold dore bar on 15.09.2017. The committee decided to seek clarification from the firm on the number of refineries they have and how they will utilize the refinery for silver refining as they already utilizing the refinery for gold refining as they have license for import of gold dore.
277	M/s. OM Ganesh Jewellers Pvt. Ltd, Mumbai 01/53/162/Misc/AM18/O-	20.12.17	15000 Kgs. of Silver Dore Bars	4900	The firm is applying for import of silver dore and is applying for the first time.

	4/IC				The Committee decided to defer the case for want of Pollution Certificate from concerned State Pollution Control Board.
278	M/s. AJ Gold And Silver Refinery, Hamirpur. (H.P) 01/53/162/Misc/AM18/A-56/IC	19.12.17	20,000 MT. of Gold (Dore) Bars	526680	The applicant has imported 4.8 MT out of 10 MT allocated to them in the last license. The committee deferred the case till they have utilized substantial quantity of the last authorization.

5. The meeting ended with vote of thanks to the chair.

ARL